

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1359  
ANSWERED ON:05.03.2010  
PROJECTS PLANS UNDER REGIONAL PLAN  
Agarwal Shri Rajendra

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the details of each of the projects/plans as envisaged in the Regional Plan, 2021 for National Capital Region alongwith their present status and Nodal Ministries/Departments responsible for their implementation;
- (b) whether there have been any instances of laxity on the part of Nodal Ministries/Departments and lack of coordination and technical hurdles between National Capital Region Planning Board (NCRPB) and the State Governments/ Implementing Agencies; and
- (c) if so, the details thereof alongwith the corrective measures taken by the NCRPB to implement the Projects/Plans within a stipulated time frame?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (c): The Regional Plan-2021 (RP-2021), prepared by the National Capital Region Planning Board (NCRPB) aims to promote growth and balanced development of the National Capital Region (NCR). Major projects/plans envisaged in the RP-2021 are at annexure. NCRPB as a coordination body has also taken up initiatives/actions for the effective implementation of policies through respective State Governments. Under the provisions of NCR Planning Board Act, 1985, the policies and proposals of the Regional Plan-2021 for NCR are to be implemented by the participating State Governments/Agencies both urban as well as rural and the Central Ministries/Departments/Agencies concerned.

To supplement the State resources, the Board sanctions loan assistance from its meagre resources to the constituent State Governments and their development agencies/Urban Local Bodies for selected infrastructure development projects that are in compliance with the policies of RP-2021. The projects are prepared and implemented by State Governments and their implementing agencies. Since the notification of the RP-2021 in September, 2005, NCRPB has sanctioned loan assistance for 91 infrastructure projects, which includes 33 transport sector, 22 sewerage sector, 18 water sector, 12 power sector, 4 land development sector and 2 social sector projects.

The Board is following up implementation of the Plan at various levels. In order to coordinate and monitor the implementation of policies and proposals of the RP-2021 at the state level, a Steering Committee under the chairmanship of Chief Secretary of the respective State has been constituted. An Empowered Committee under the chairmanship of Secretary, Urban Development, Government of India has also been constituted to review the progress and monitor the implementation at the central level. These Committees deliberate on coordination and other issues regarding implementation of the RP-2021 and resolve inter-state and inter-ministerial issues. One of the major constraints for implementation of the RP-2021 is availability of resources with the respective implementing agencies in Central Ministries and the constituent States. The NCRPB makes all out efforts to raise additional resources from multilateral agencies and other extra budgetary sources.